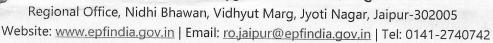
कर्मचारी भविष्य निधि संगठन

Employees Provident Fund Organization

(श्रम एवं रोजगार मंत्रालय, भारत सरकार)

Ministry of Labour & Employment, Govt. of India क्षेत्रीय कार्यालय ,निधि भवन,विद्युत मार्ग,ज्योति नगर,जयपुर -302005



संख्या(No.)RJ/JPR/LEGAL/NCLT/RJ/1626022/Q/F-63/833

Date:- **24** JUN 2022

Sh Suresh Agarwal, Insolvency Resolution Professional, S-1, Aastha Excellency, Triveni Nagar, Gopalpura By Pass, Jaipur 302018.

Sub:- Recovery of Provident fund & Allied dues in r/o M/s shree Gangour Foods LLP, Jaipur, Rajasthan having code RJ/1626022 regarding.

Sir,

Please refer to the subject cited above.

In this connection please find enclosed herewith the claim of provident fund dues in requisite format i.e. Form-B alongwith affidavit duly executed & identity proof of the competent authority with request to take necessary action for recovery of dues related to the organisation.

It is further stated that the dues indicated in Form-B are statutory, mandatory and having over riding effect upon all kind of other Govt. and institutional dues. As the priority of P.F dues in comparison to all other dues has been decided by the Hon'ble Supreme court of India, it is therefore obligatory upon you to get the dues in the claim admitted to avoid any hardship in the matter.

It is also pertinent to mention here that if any additional dues arise subsequently against the establishment the same will be informed to you at that time.

Enclosed: As above

Yours Sincerely,

(Shailendra Kumar Jain) Regional P.F. Commissioner-II

SCHEDULE FORM B

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

[Date] 24 JUN 2022

Sh Suresh Agarwal, Insolvency Resolution Professional, S-1, Aastha Excellency, Triveni Nagar, Gopalpura By Pass, Jaipur 302018.

From

Employees Provident Fund Organisation, Nidhi Bhawan, Jyoti Nagar, Jaipur 302005

Subject: Submission of proof of claim.

Sir,

RPFC Jaipur, Employees' Provident Fund Organisation, hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case M/s shree Gangour Foods LLP, Jaipur, Rajasthan having code RJ/1626022 regarding. The details for the same are set out below:

PARTICULARS 1 NAME OF OPERATIONAL CREDITOR EMPLOYEES' **PROVIDENT FUND** ORGANISATION, RPFC, JAIPUR 2 IDENTIFICATION NUMBER OF OPERATIONAL (UNDER MINISTRY OF LABOUR CREDITOR EMPLOYMENT, GOVT OF INDIA, (IF AN **INCORPORATED** PROVIDE A STATUTORY ORGANISATION) BODY IDENTIFICATION NUMBER AND PROOF INCORPORATION. IF A **PARTNERSHIP** OR INDIVIDUAL PROVIDE **IDENTIFICATION** RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL) 3 ADDRESS OF NIDHI BHAWAN JYOTI NAGAR, JAIPUR-AND **EMAIL ADDRESS** OPERATIONAL CREDITOR FOR CORRESPONDENCE 302005 EMAIL:- RO.JAIPUR@EPFINDIA.GOV.IN EMAIL LEGAL.RO.JAIPUR@EPFINDIA.GOV.IN 4 TOTAL AMOUNT OF CLAIM Rs.-8049/- (RUPEES EIGHT THOUSAND FORTY (INCLUDING ANY INTEREST AS THE NINE ONLY) INSOLVENCY COMMENCEMENT DATE) 5 DETAILS OF DOCUMENTS BY REFERENCE TO ATTESTED PHOTO COPIES OF THE WHICH THE DEBT CAN BE SUBSTANTIATED. COMPLIANCE SECTION LETTER DATED 24.06.2022 FOR RS-8049/- (UNDER SECTION 7A OF EPF & MP ACT, 1952) (PERIOD 05/2018 TO 04/2019) 6 DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OR ORDER OF SUIT OR NA ARBITRATION PROCEEDINGS

PARTICULARS		
7	DETAILS OF HOW AND WHEN DEBT INCURRED	BELATED REMITTANCES OF THE STATUTORY DUES BY THE ESTABLISHMENT AND SHORT REMITTANCES BY THE ESTABLISHMENT IN VARIOUS PF ACCOUNT AS REFLECTED IN THE ESTABLISHMENT LEDGER
8	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	
9	DETAILS OF ANY RETENTION OF TITLE ARRANGEMENTS IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE CLAIM REFERS	
10	DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN	
11	OF CLAIM IN ORDER TO PROVE THE EXISTENCE	DOCUMENTS 2 IN NO'S (LEDGER ENCLOSE) EPF & MP ACT, 1952 & ESTABLISHMENT LEDGER INDICATING SHORT REMITTANCES AND ACCOUNT SECTION LETTER ENCLOSE. 14.06.2022
Signature of operational creditor or person authorised to act on his behalf [Please enclose the authority if this is being submitted on behalf of an operational creditor]		शैलेन्द्र कुमार जैन क्षेत्रीय भावेष्य निधि आयुक्त-II कर्मचारी भविष्य निधि संगठन स्रम एवं रोजगार मंत्रालय, भारत सरकार
Name in BLOCK LETTERS		SHAILENDRA KUMAR JAIN
		REGIONAL P F COMMISSIONR-II JAIPUR
		REGIONAL OFFICE, NIDHI BHAWAN, JYOTI NAGAR JAIPUR 302005
*D	AN number negarout AADIIAAD C1 11 .	1 11 11 11 11

^{*}PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India.



AFFIDAVIT

I, Shailendra Kumar Jain, Regional P.F. Commissioner-II, currently residing at EPFO, REGIONAL OFFICE, NIDHI BHAWAN, JYOTI NAGAR, JAIPUR 302005 hereby declare and state as follows: -

M/s Shree Gangour Foods LLP, Jaipur, Rajasthan having code RJ/1626022 regarding. the corporate debtor was, at the insolvency commencement date, being the 30.day of May 2022, actually indebted to me in the sum of Rs.-8049/- (RUPEES EIGHT THOUSAND FORTY NINE ONLY)

In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:-

- 1. COMPLIANCE SECTION LETTER DATED 24.06.2022 FOR Rs- 8049/- (UNDER SECTION 7A OF EPF & MP ACT, 1952) (PERIOD 05.2018 TO 04/2019)
- 2. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed there from.
- 3. In respect of the said sum or any part thereof, neither I nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever

Date: 24.06.22 Place: JAIPUR

24 JUN 2024

VERIFICATION

Deponent's Signature त क्षेत्रीय भविष्य निधि संगठन कर्मचारी भविष्य निधि संगठन

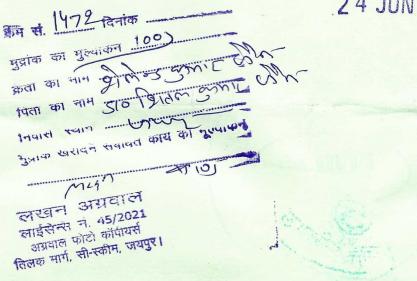
I, Shailendra Kumar Jain the claimant herein above, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been

concealed therefrom.

Verified at ... on this day of Jun..., 20.22

Deponent's Signature

शैलेन्द्र कुमार जैन क्षेत्रीय भविष्य निधि आयुक्त म कर्मचारी भविष्य निधि अस्टाउन श्रम एवं रोजगार मत्रालय, भारत सरकार जयपुर, राज.



24 JUN 2022

राजस्थान स्टाम् अधिनियम 1998 के अन्तर्गत स्टाम्प लिश पर प्रमारित आधामार 1. आधारमूत आवसरचना खाँच्याको हेतु (धारा 3-क) - 10% रूपये 2. गाय और उसकी नस्त के संस्था और सवधन हेतु (धारा 3-ख)/प्राकृतिक आगताओं एवं मानव निमित्त आपदाओं के निवारण हेतु 20% रूपये 2. अप्या